# **GOVERNMENT OF INDIA**

### **MINISTRY OF HOUSING AND URBAN AFFAIRS**

## LOK SABHA

#### **UNSTARRED QUESTION NO. 527**

#### TO BE ANSWERED ON FEBRUARY 06, 2018

#### **TRANSIT-ORIENTED DEVELOPMENT PROJECTS**

No. 527 SHRI MAHEISH GIRRI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Transit-Oriented Development projects are under implementation in the country;
- (b) if so, the details and status of each project;
- (c) whether the Government intends to work in collaboration with Japan or other countries for the development of Transit-Oriented Development Projects;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

# ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

# (SHRI HARDEEP SINGH PURI)

(a) & (b): Urban Transport, which is an integral part of urban development, is a State subject. The responsibility of development of unban transport infrastructure lies with State Governments. The Government of India has issued National Transit Oriented Development (TOD) policy on 01.05.2017 after consultation with all States/ Union Territories (UTs) and urban transport experts. This policy is a guiding document for all States / Union Territories (UTs) to develop, notify and formulate State/ UT / city specific TOD policies for implementation of projects.

(c) to (e): Does not arise.

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